

Central Administrative Tribunal: Principal Bench

O.A. No. 1087/2000

New Delhi this the 14th day of February, 2001

Hon'ble Shri V.K. Majotra, Member (A)
Hon'ble Shri Kuldip Singh, Member (J)

Shri G.C. Wahli
Executive Engineer
S/o Shri Ram Chander Wahli
R/o B-106, South Moti Bagh
New Delhi.

(27)
-Applicant

(By Advocate: Shri M.K. Gupta)

Versus

Union of India and others

Through

1. The Secretary
M/o Urban Development
Nirman Bhawan
New Delhi-110011.
2. The Director General (Works)
Central Public Works Department
Nirman Bhawan
New Delhi-110011.
3. Shri Akhlesh Kumar
S/o Late Shri R.R. Agarwal,
Executive Engineer, CPWD
E-Block III, R.K. Puram,
New Delhi-16.
4. Shri Sudhir Kumar
S/o Shri S.B.P. Singh
Executive Engineer
Parliament Library Project
CPWD, New Delhi.

-Respondents

(By Advocate: Shri Rajeev Bansal for official
respondents and Shri K.B.S. Rajan for
private respondents)

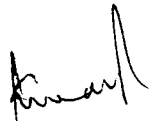
ORDER (Oral)

Shri V.K. Majotra, Member (A)

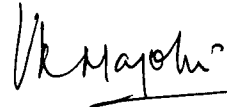
In view of the fact that vide Annexure R-1 dated 30.6.2000 filed with MA-1507/2000 by official respondents, the seniority list of Executive Engineers (Civil) was declared as final. The learned counsel of the applicant seeks permission to withdraw the OA with liberty to assail

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the final seniority list dated 30.6.2000. The OA is dismissed as withdrawn with liberty to file a fresh OA in accordance with law. No costs.



(Kuldip Singh)
Member (J)



(V.K. Majotra)
Member (A)

cc.